

Annexure - 7

Name of the corporate debtor: M/s Ellenbarrie Exim Ltd., Date of Commencement of CIRP: 30.04.2024;

List of creditors as on: 16.10.2024

List of operational creditors (Government Dues)

Sl. No.	Details of claimant		Details of claim received			Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax Officer, Ward - 9(1), Kolkata, Income Tax Department, Ayakar Bhawan, Room No. 5/12/B, 5th Floor, P-7, Chowringhee Square, Kolkata - 700069.	Income Tax	13/05/24	2,99,87,75,922/-	2,99,87,75,038/-	Operational Creditors	NO	0.00	NIL	NIL	NO	NIL	NIL
2	The Development Commissioner, Fata Special Economic Zone, Department of Commerce & Industry, 23/4, AJC Bose Road, Nizam Palace, 2 nd MSO Building, 4 th Floor, Kolkata-700020	Ministry of Commerce & Industry	15/10/2024	467579593.58	467579593.58	Operational Creditors	NO	0.00	NIL	NIL	NO	NIL	The original Claim for lease rental and its interest amounting to Rs. 26,34,852.00 which was put under verification has been duly corrected and revised to Rs. 2579593.58

